

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**DFR NO. 2368 OF 2016**

**Dated : 8<sup>th</sup> August, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member

**In the matter of :**

Global Energy Pvt. Ltd. ...Appellant(s)

**Vs.**

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soli J. Sorabjee, Sr. Adv.  
Mr. Anil Kaushik  
Mr. Ardhendumauli Kr. Pal  
Mr. Tanmaya Mehta  
Mr. Rajinder Singh  
Mr. Abhishek Mishra

**ORDER**

Issue notice to the Respondents returnable on 16.08.2016. Dasti in addition is permitted.

List the matter on **16.08.2016.**

**(I.J. Kapoor)**  
**Technical Member**

ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**